

आयकर अपीलीय अधिकरण, विशाखापटणम “एस एम् सी” पीठ  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**Visakhapatnam “SMC” Bench, Visakhapatnam**

श्री रवीश सूद, माननीय न्यायिक सदस्य एवं श्री बालाकृष्णन एस., लेखा सदस्य के सामने  
**Before Shri Ravish Sood, Hon’ble Judicial Member**  
**and**  
**Shri Balakrishnan S., Hon’ble Accountant Member**

**आ.अपी.सं /ITA No.30/Viz/2024**  
(निर्धारण वर्ष /Assessment Year: 2017-18)

Sri Jagannadha Sri Anjaneya and Sri Venkateswara Swamy Temples Guntur PAN : AADTS8844H	Vs.	The Income Tax Officer (Exemption Ward) Guntur
निर्धारिती द्वारा/Assessee by:	Shri GVN Hari, AR	
राजस्व द्वारा/Revenue by:	Dr.Aparna Villuri, DR	
सुनवाई की तारीख/Date of Hearing:	15/05/2025	
घोषणा की तारीख/Date of Pronouncement:	15/05/2025	

**आदेश / ORDER**

**प्रति रवीश सूद, जे.एम./PER RAVISH SOOD, J.M.**

The present appeal filed by the assessee Trust is directed against the order passed by the Addl./JCIT (A), Bhubaneswar dated 29.11.2023, which in turn arises from the intimation issued by the AO/CPC, Bangalore u/s 143(1) of the Income Tax Act, 1971 (for short “the Act”) dated 10.03.2019. Shri GVN Hari, Learned Authorised Representative for the assessee trust, at the

**ITA No.30/Viz/2024**  
**Sri Jagannadha Sri Anjaneya and**  
**Sri Venkateswara Swamy Temples** 🇮🇳

threshold of the hearing of the appeal, submitted that as per instructions he seeks to withdraw the present appeal. The Ld.AR has placed on record a letter dated 08.05.2025 seeking withdrawal of the aforesaid appeal, which reads as under :

D.O.H.15.05.2025

**BEFORE THE HON'BLE INCOME - TAX APPELLATE TRIBUNAL**  
**VISAKHAPATNAM BENCH: VISAKHAPATNAM**

Sri Jagannadha Sri Anjaneya and Sri Venkateswara Swamy Temples,  
 Guntur. ....

ITA No.30/Viz/2024

Appellant

Vs

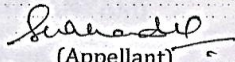
ITO (Exemption Ward),  
 Guntur. ....

Respondent


**PETITION REQUESTING FOR WITHDRAWAL OF APPEAL:**

1. The return of income filed by the appellant temple for A.Y.2017-2018 was processed by the CPC and intimation u/s 143(1) was issued on 10.03.2019 wherein accumulation of Rs.12,43,290 claimed as exemption was disallowed.
2. Being aggrieved with the above, the appellant filed on appeal before the learned Commissioner of Income Tax (Appeals) and this appeal stood dismissed vide order dt.29.11.2023. Still aggrieved, the appellant preferred the appeal before hon'ble ITAT, Visakhapatnam Bench vide ITA No.30/Viz/2024.
3. While it is so, the appellant filed an application before the CIT (Exemption), Hyderabad for condonation of delay in filing Form No.9A and the learned Commissioner of Income Tax (Exemption), Hyderabad was pleased to condone the delay vide order dt.04.02.2025. Taking into consideration the said order, the Income Tax Officer, Exemptions Ward, Guntur was pleased to rectify the intimation vide order dt.12.03.2025 and now the total income stands assessed at Rs. Nil as per this order.
4. As the grievance of the appellant stood readdressed vide order dt.12.03.2025 passed by the Income Tax Officer, Exemption Ward, Guntur, the appellant may be permitted to withdraw the present appeal before the hon'ble ITAT, Visakhapatnam Bench and the appeal may kindly be treated as withdrawn.

Place: Guntur,  
 Date: 08.05.2025.

  
 (Appellant)  
 Asst. Commissioner & Executive Officer  
 Sri Jagannadha Sri Anjaneya  
 Sri Venkateswara Swamy Temples  
 Lalapet. Guntur Town & District.

Encl: Order dt.12.03.2025 passed by the ITO, Exemption Ward, Guntur.

**ITA No.30/Viz/2024**  
**Sri Jagannadha Sri Anjaneya and**  
**Sri Venkateswara Swamy Temples** 

2. Per contra, the Ld. DR did not raise any objection to the seeking of withdrawal of the appeal by the assessee appellant.
3. Considering the aforesaid facts, we herein grant liberty to the assessee appellant to withdraw the captioned appeal.
4. Resultantly, the appeal filed by the assessee trust is dismissed as withdrawn.

Order pronounced in the Open Court on conclusion of hearing on 15<sup>th</sup> May, 2025.

<b>Sd/-</b>  (बालाकृष्णन एस) (BALAKRISHNAN S.) लेखा सदस्य ACCOUNTANT MEMBER	<b>Sd/-</b>  (रवीश सूद) (RAVISH SOOD) न्यायिक सदस्य JUDICIAL MEMBER
--	--

Hyderabad,  
Dated 15<sup>th</sup> May, 2025  
#\*L.Rama, SPS

**ITA No.30/Viz/2024**  
**Sri Jagannadha Sri Anjaneya and**  
**Sri Venkateswara Swamy Temples** 🏛️

Copy to:

S.No	Addresses
1	The Income Tax Officer (Exemption Ward), Income Tax Office, C/o Bommidala Buildings, By the side of State Bank of India, Main Branch, Nagarampalem, Guntur
2	Sri Jagannadha Sri Anjaneya and Sri Venkateswara Swamy Temples, D.No.12-29, Kothapet, Guntur
3	The Pr.CIT, Visakhapatnam
4	The DR, ITAT Visakhapatnam Benches
5	Guard File

TRUE COPY

SENIOR PRIVATE SECRETARY  
ITAT, VISAKHAPATNAM